

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.159 of 2014 &  
IA- No. 255 of 2014 & IA- No.256 of 2014**

**Dated: 11<sup>th</sup> July, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**GAIL India Ltd.**

**.... Appellant (s)**

**Versus**

**Welspun Maxsteel Limited & Ors.**

**... Respondent (s)**

Counsel for the Appellant(s) :

Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Ranjana Roy Gawai  
Mr. Shailesh Suman

Counsel for the Respondent(s) :

Mr.G. Umapathy  
Ms. R.Mekhala  
Ms. Sonali Malhotra for PNGRB

**ORDER**

Admit. Mr. G.Umapathy takes notice on behalf of contesting R-1. Ms. Sonali Malhotra takes notice on behalf of the PNGRB. Registry is directed to issue notice in the main Appeal as well as in IA to the other Respondents. Dasti service is permitted.

Post the matter on **01.08.2014 at 2.30 p.m.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

pr/vg

